

Joint Committee Report in the matter of O.A No. 840 of 2022 Dr. SanjayKulshreshtra V/s State of Uttar Pradesh, order Dated: 25.11.2022.

In the aforesaid matter, grievance made by Dr. SanjayKulshreshtra is that Yamuna River at Agra is highly polluted and sewage treatment plants at Agra either are not working with appropriate capacity or required number of STPs are not installed. The authorities responsible for maintenance of clean river are not acting in accordance with law.

The applicant states that due to low oxygen, huge number of aquatic animals including fishes have died in the past a few years and two such reports were published by local media at Agra on 22.07.2021 and 16.11.2021.

Hon'ble National Green Tribunal heard the matter on dated 25.11.2022 and pleased to pass order in the O.A no.840/2022 Dr. SanjayKulshreshtraV/s State of Uttar Pradesh. The operating para of the order is quoted as below:

"In our view, matter requires consideration as it involves a substantial question relating to environment arising from implementation of the 4 scheduled enactments under NGT Act, 2010. However, before proceeding further, we find it appropriate to obtain a factual report for which we constitute a joint Committee comprising Principal Secretaries, Environment and Urban Development, UP, CPCB, NMCG and State PCB who shall submit a factual report within three months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The report may inter-alia cover quantity of sewage generation at Agra, existing sewage treatment capacities, actually utilized capacities of STPs and quantity of sewage being discharged through drains carrying sewage untreated and treated from STPs. The report may also highlight water quality of river Yamuna at different locations and the steps taken in terms of preventing discharges into river Yamuna."

As per the Hon'ble NGT order Joint Committee was formed having member of Ministry of Jal Shakti, Government of India, Central Pollution Control Board, Department of Environment, U.P, Department of Urban Development and State PCB as a Nodal Agency for coordination and compliance.

1. Shri Vivek Raj, Scientist-C, NMCGhas been nominated from National Mission for Clean Ganga, New Delhi.
2. Shri Kamal Kumar, Scientist-E& In-charge, Project Office, Agra has been nominated from Central Pollution Control Board, Delhi.
3. ShriHemendra, Assistant Director, Environment Directorate, Regional Office, Noida has been nominated from Department of Environment Forest & Climate Change, U.P
4. Dr. Vishwanath Sharma, Regional, Officer, Agra is nominated as a member on behalf of State PCB.
5. Shri Pankaj Bhushan, Environment Engineer, Municipal Corporation, Agra was also present at the time of joint committee inspection.

The Joint Committee visited the said area on dated 23-02-2023 Executive Engineer,NirmanKhand(II), U.P Jal Nigam(Urban), Agra was also present at the time of inspection.



Back ground:

Agra city is situated on the bank of the river Yamuna in the northern state of Uttar Pradesh, India. The city lies between 27°11'N 78°01'E / 27.18°N 78.02°E having altitude at 171 meters above sea level. Projected population in the year 2020 is approx. 23,78,285. It is one of the most populated city of Uttar Pradesh.

Agra features in a semi arid climate that borders on a humid subtropical climate. The city features are moderate winters, hot and dry summers and a monsoon season. However, the monsoon though substantial in Agra, are not quite as heavy as the monsoon in other parts of India.

Executive Engineer, Nirman Khand (II), U.P Jal Nigam (Urban), Agra informed that 90 major and minor drains are identified in Agra (Annexure-1), which carry storm water, sewage and mixed effluent. 0.038 MLD treated effluent is being discharged from 18 water polluting industries located in the industrial area which are complying discharge effluent norms. Among them, 21 drains are tapped having flow of 58.25 MLD, 08 drains are partially tapped having flow of 210.82 MLD connected to the Sewage Treatment Plants. 61 drains are yet to be tapped having flow of 16.93 MLD.

As per the information provided by Municipal Corporation, Agra, Bio-remediation work is being carried out on 61 untapped drains & 06 Nos. partially tapped drains by Municipal Corporation, Agra. The details of drains for bio-remediation is attached as (Annexure-2).

As per the data furnished by U.P Jal Nigam (Urban), Agra, the existing sewer network is 1496 km in the city and gap in sewer network is 1475 km. The work for 62 km is in process under AMRUT Scheme. Proposal for estimated cost of Rs. 2699 Crore for sewerage infrastructure has already been sent under AMRUT-2.0 (Annexure-3).

Status of Sewage Generation, Collection and Treatment:

Considering the water demand of 441 MLD including wastage of water, sewage generation as per the population is estimated about 306 MLD. As per information provided by UP Jal Nigam (Urban), the details are as follows:

Table-1

Total Sewage Generation	306 MLD
Installed Treatment Capacity	220.75 MLD
Utilization Treatment Capacity	175 MLD
Sewage being discharged to River Yamuna	131 MLD (43.00%)

From the above data, it is clear that sewerage system and sewage treatment facilities are not sufficient in the city. At present 131 MLD sewage is being discharged into river Yamuna. However, out of 131 MLD sewage, 28.62 MLD sewage is being treated through

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bio-remediation and discharged into river Yamuna.

Table-2 :Detail of STPs Established/Operational in Agra

S. No	STP Location	Commission (Year)	Co-Ordinates	Install Capacity	Technology	Status
1.	BoodhiKaNagla	2001	27.2258 77.9948	2.25 MLD	WSP	Operational
2.	Peelakhar	2001	27.1998 78.0609	10.0 MLD	WSP	Operational
3.	Dhandhupura-I	2001	27.1623 78.0719	78.0 MLD	UASB	Operational
4.	Jaganpur, Sikandarpur	2011	27.2449 77.9973	14.0 MLD	UASB	Operational
5.	BhimNagri, Devri Road.	2011	27.0933 78.0299	12.0 MLD	UASB	Operational
6.	Sadarwan (Bichpuri)	2013	27.1789 77.9041	40.0 MLD	UASB	Operational
7.	Dhandhupura-II	2014	27.1659 78.0757	24.0 MLD	UASB	Operational
8.	Sadarwan (Bichpuri) New	2014	27.1792 77.9007	36.0 MLD	SBR	Operational
9.	4.5 MLD STP at KalindiVihar Agra	2010	27.2210 78.0667	4.5 MLD	UASB	Operational

- 1- **Buri Ka Nagla (2.25 MLD):** The STP is located in north side of Agra city. The capacity of STP (Oxidation Pond/Waste stabilization pond) is 2.25 MLD. The treated effluent is being discharged into river Yamuna.
- 2- **Pilakhar, shahadara, Nunhai (10MLD):** The STP is situated in south side of NH-2 near Atul Generator factory Agra. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) based technology. At present, the utilization capacity of STP is approx. 10 MLD. The treated effluent is being discharged into river Yamuna.
- 3- **Dhandhupura (78 MLD):** The STP is situated in the east side of Taj Mahal. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) based technology. At present, the utilization capacity of STP is approx. 77.5 MLD. The treated effluent is being used for irrigation purpose and partially being discharged in river Yamuna.
- 4- **Jaganpura, Dayalbagh, Agra (14MLD):** The STP is situated in north side of NH-2. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) based technology. At present, the utilization capacity of STP is approx. 14 MLD raw sewage and the treated effluent is being used for irrigation purpose.
- 5- **Devri, Agra (12 MLD):** The STP is located in East side of NH-3. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) technology. At present, the utilization capacity of STP is approx. 08 MLD and the treated effluent is being

discharged into canal for irrigation purpose and partially being discharged in River Yamuna.

- 6- Sadarvan, Bichpuri (40MLD):** The STP is located in west side of Agra city near Jaipur highway NH-11. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on UASB (Upflow Anaerobic Sludge Blanket Digestion) technology. At present, the utilization capacity of STP is approx. 28 MLD and the treated effluent is being discharged into canal for irrigation purpose.
- 7- Dhandhupura (24 MLD STP-II):** The STP is situated toward north-east side of 78MLD STP Dhandhupura plant. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) technology. At present, the utilization capacity of STP is approx. 18 MLD and the treated effluent is being used for irrigation purpose.
- 8- Sadarvan, Bichpuri (36 MLD):** The STP is located in west side of Agra city near Jaipur highway NH-11. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on SBR (Sequence Batch Reactor) technology. The STP consists of several units such as a sump, screen, grit chamber and settling tank. At present, the utilization capacity of STP is approx. 18MLD and the treated effluent is being discharged into canal for irrigation purpose.
- 9- Kalindi Vihar Agra (4.5 MLD):** The STP is located in North side of NH-19. The plant is operated by M/s V A Tech Wabag Ltd under one city one operator scheme. The plant is working on UASB (Up-flow Anaerobic Sludge Blanket) technology. At present, the utilization capacity of STP is approx. 3.0 MLD and the treated effluent is being used for irrigation purpose and partially discharged into River Yamuna.

Table 3: Analysis results of the STP samples are as below: (As per sampling dt.10.02.2023)

Parameters		pH	BOD (mg/l)	SS, (mg/l)	COD (mg/l)	Fecal Coliform (MPN/100ml)
STP	STP 2.25 MLD	7.81	28	42	152	79000
	STP 10 MLD	7.86	27	46	144	84000
	STP 78 MLD	7.96	26	38	128	63000
	STP 14 MLD	7.60	25	40	128	930
	STP 12 MLD	7.80	26	42	136	920
	STP 40 MLD	7.85	24	40	136	780
	STP 24 MLD	7.85	28	47	160	920
	STP 36 MLD	7.90	25	38	144	930
	STP 4.5 MLD	7.68	25	48	152	910

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Monthly monitoring of Sewage Treatment Plants is being done by U.P Pollution Control Board, Agra. Online Continuous Effluent Monitoring System (OCEMS) has been installed on 07 STPs except 4.5MLD STP KalindiVihar and 36MLDSadarvan, Bichpuri.

Monthly monitoring of river Yamuna at different locations is being carried out by U.P Pollution Control Board, Agra. The analysis report for the month of Jan-Feb, 2023 is as below:

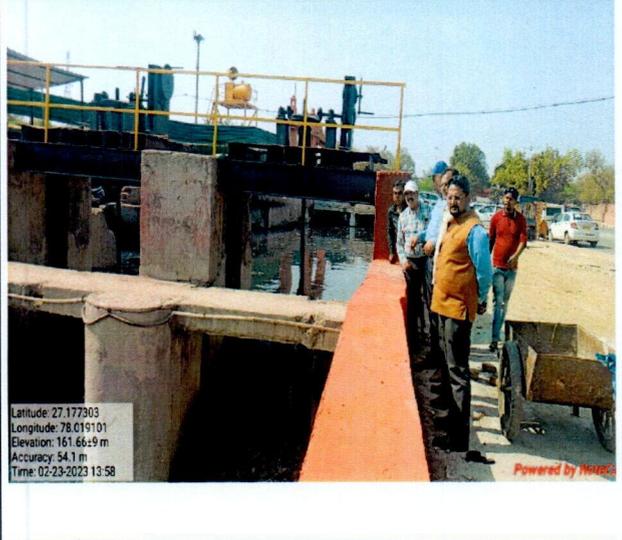
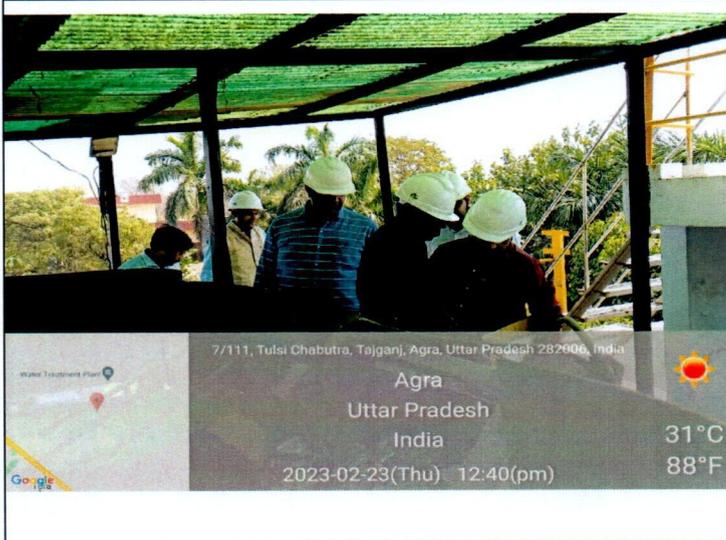
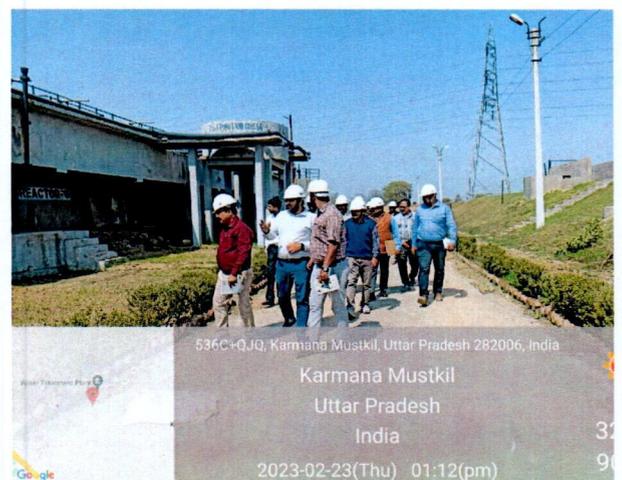
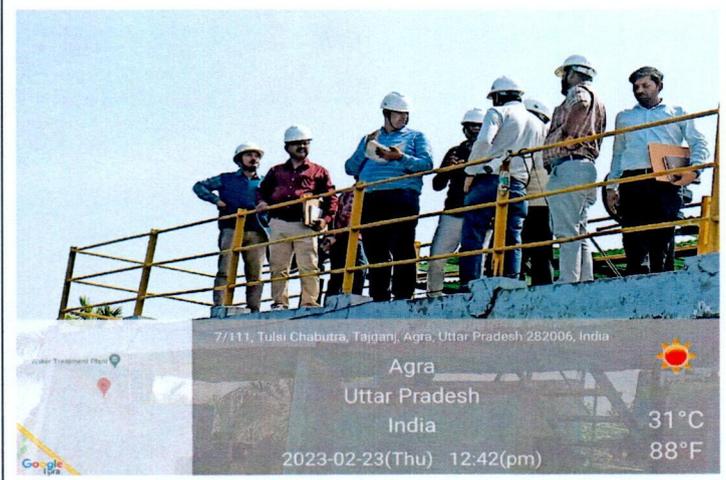
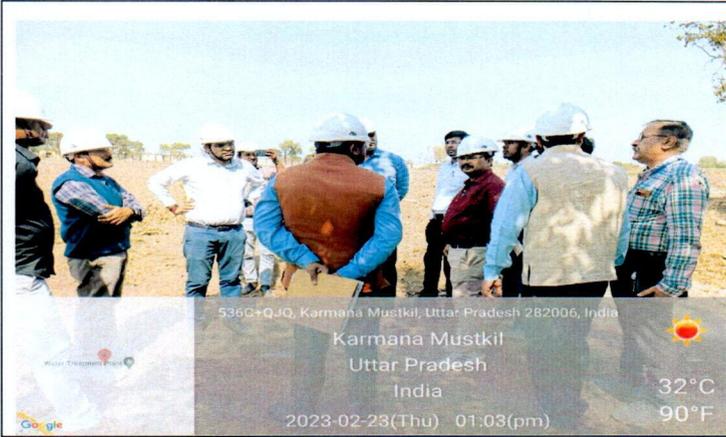
Table 4: Analysis results of the Surface Water (River Yamuna)

S. No.	Location of sampling points	Date of sample collection	Field Determination				Organic Matter		Coliforms
			Colour	Odour	pH	D.O	B.O.D	C.O.D	Total Coliforms MPN/100 ml
1	U/S Kailash Ghat, River Yamuna Agra	21.01.2023	Slight Yellowish	Odourless	7.4	7.2	8.4	16.0	9300
2	U/S Water Works, Jeoni Mandi, River Yamuna Agra	21.01.2023	Yellowish	Odourless	7.2	7.0	8.8	20.0	11000
3	D/S Agra, Near Taj, River Yamuna Agra	21.01.2023	Yellowish	Odourless	7.1	6.8	9.6	20.0	25000
4	U/S Kailash Ghat, River Yamuna Agra	03.02.2023	Yellowish	Odourless	7.6	7.2	8.4	16.0	9300
5	U/S Water Works, Jeoni Mandi, River Yamuna Agra	03.02.2023	Yellowish	Odourless	7.5	6.8	8.8	20.0	11000
6	D/S Agra, Near Taj, River Yamuna Agra	03.02.2023	Yellowish	Odourless	7.3	6.7	9.2	24.0	25000

Note- All the parameters are expressed in mg/lit. Except pH and stated otherwise.

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Images of field inspection dt. 23.02.2023









Proposed Future Plan:

As informed by UP Jal Nigam (Urban), Agra 03 nos. of STPs having 166.0 MLD capacity and 10 Nos. Decentralized Sewage Treatment Plant (DSTPs) having capacity of 11.6 MLD has been awarded under the Namami Gange Programme. Details are as follows:

- 31 MLD at Jaganpur,
- 35 MLD at Pilakhar
- 100 MLD at Dhandhupura
- 11.6 MLD at 10 different locations (DSTP)
- **Total Proposed Capacity of STPs- 177.6 MLD**

It is pertinent to mention, that in the Writ Petition (C) 13381/84 (M.C Mehta V/s Union of India and Ors.) order dt. 11.12.2019 (**Annexure-4**) Hon'ble Supreme Court directed as below: -

"We are informed that there are several open drains and sewer lines in the Taj Trapezium Zone (TTZ) and the City of Agra in particular. It is said that the waste water from these drains/sewer lines overflows and spreads on the streets. If this is correct, it is a clear threat to the sanitary and hygiene in the TTZ area and Agra City. It would result in breeding of mosquitoes and flies and spread of disease and cause ecological damage. We therefore consider it appropriate to direct that Mr. M. C. Mehta, Petitioner-in-Person who is present before us, and NEERI would inspect the area of TTZ and Agra City and submit a detailed report to this Court. Mr. Mehta and NEERI would, if the assertions are correct, highlight the remedial action and steps, both short term and long term, which the Commissioner of TTZ or the Agra Municipal Corporation should take. The Commissioner of TTZ shall provide access to NEERI and Mr. Mehta as and when they desire to visit the aforesaid TTZ area and the Agra City for the above purpose. The report shall be submitted by Mr. Mehta and NEERI to this Court in eight weeks from today. List the matter thereafter on receipt of the said Report."

In the compliance of the above direction Shri M.C Mehta, Petitioner- in- person and NEERI representative Dr. S.K Goyal, Chief Scientist and head visited Agra, Mathura, Firozabad in Feb-March, 2021 and on 16.02.2023. The report is to be submitted by the joint team.

Recommendations:

- Proposed STPs having capacity of 177.6 MLD should be constructed in a timebound manner, all the untapped/partially tapped drains should be connected to the proposed STPs, so that no untreated sewage should be discharged into river Yamuna.
- Bio-Remediation/Phyto-Remediation should be continuously done on 61 untapped drains and 06 partially tapped drains until the construction of 03 STPs and 10 DSTPs having total capacity of 177.6 MLD should be completed.



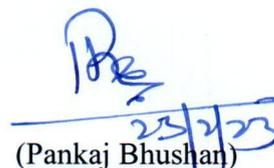
- Regular operation and maintenance of all STPs should be done by concerned agencies and monitoring of STPs should be ensured by U.P Jal Nigam(Urban). So that STPs should comply with the norms.
- Chlorine treatment should be ensured in all STPs, so that Fecal coliform must comply with the norms before discharging for irrigation or in River Yamuna.
- Treated sewage should be discharged in such a way that no untreated / contaminated effluent should meet before the final disposal.
- Tertiary treatment capacity should be installed at all STPs for better utilization of treated sewage.
- Online Continuous Effluent Monitoring System (OCEMS) should be installed in all STPs and connected with CPCB/UPPCB server.
- Treated effluent should be used for water sprinkling, dust suppression activities, irrigation, horticulture and gardening purpose to increase the greenery and forests cover and other related areas.


23/2/23

(Vivek Raj)
Scientist-C, NMCG
Delhi


23/2/23

(Hemendra Kumar)
Asstt. Director
Environment Directorate,
Regional Office, Noida


23/2/23

(Pankaj Bhushan)
Environment Engineer
Nagar Nigam, Agra


23/2/23

(Dr. Vishwanath Sharma)
Regional Officer
UPPCB, Agra


23/2/23

(Kamal Kumar)
Scientist-E/ In-charge
Project Office, CPCB Agra



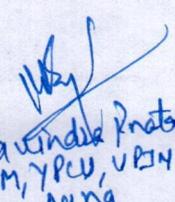
Discharge was measured by V-notch method and rectangular weir method taking the readings hourly for a day. The detail of discharge of drains is tabulated below and also annexed.

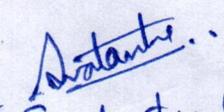
Table 1.5: Discharge carried by drains as measured on April'2016

Zone	Drain no.	Drain name	Starting point	Outfall point (name of river)	Length, km	Measured flow at the outfall into river, pre monsoon, monsoon and post monsoon (lpm)	Measured flow diverted to the STP (lpm) (give name of STP)
Northern Zone	D1	Amar Vihar-I	-	Yamuna	-	0.541	Jaganpur
	D2	Amar Vihar-II	-	Yamuna	-	0.312	Jaganpur
	D3	Kakretha	-	Yamuna	-	2.978	Jaganpur
	D4	Burhikanagla drain	-	Yamuna	-	14.986	Jaganpur
	D5	Manoharpur drain	-	Yamuna	-	4.075	Jaganpur
	D6	Anuragnagar drain	-	Yamuna	-	5.709	Jaganpur
Central Zone	D7	Rajwah Drain	-	Yamuna	-	1.995	Dhandhupura
	D8	Balkeshwar Drain	-	Yamuna	-	1.53	Dhandhupura
	D9	Waterworks drain	-	Yamuna	-	26.28	Dhandhupura
	D10	Krishna colony drain	-	Yamuna	-	1.708	Dhandhupura
	D11	Paliwal Park drain	-	Yamuna	-	1.013	Dhandhupura
	D12	Bhairon drain	-	Yamuna	-	26.07	Dhandhupura
	D13	Khoja Drain	-	Yamuna	-	1.6	Dhandhupura
	D14	Peepalmandi drain	-	Yamuna	-	3.53	Dhandhupura
	D15	Mantola Drain	-	Yamuna	-	123.222	Dhandhupura
	D16	Baluganj Drain	-	Yamuna	-	2.098	Dhandhupura
	D17	Taj West Gate Drain	-	Yamuna	-	1.01	Dhandhupura
Tajganj Zone	D18	Taj East Gate Drain	-	Yamuna	-	15.02	Dhandhupura New
South Zone-II	D19	Devri road drain	-	Yamuna	-	9	Devri Road
Eastern Zone	D20	Ispatnagar drain	-	Yamuna	-	0.068	Peelakhar
	D21	Foundry nagar drain	-	Yamuna	-	0.081	Peelakhar
	D22	Naraich Drain	-	Yamuna	-	5.898	Peelakhar
	D23	Rambagh Drain I	-	Yamuna	-	0.542	Peelakhar
	D24	Rambagh Drain II	-	Yamuna	-	3.322	Peelakhar
	D25	Itmad-ud-daula Drain	-	Yamuna	-	2.79	Peelakhar
	D26	Mal Godam Drain	-	Yamuna	-	1.442	Peelakhar
	D27	Industrial Area Drain	-	Yamuna	-	2.636	Peelakhar

Northern Zone	D28	Peelakhar Drain	-	Yamuna	-	6.597	Peelakhar
	D29	Artoni Drain	-	Yamuna	-	0.21	-
	D30	KailashMandir Drain	-	Yamuna	-	0.013	-
	D31	Wyepur Drain	-	Yamuna	-	1.436	-
	D32	K K Nagar Drain	-	Yamuna	-	0.6	-
	D33	Gailana Drain	-	Yamuna	-	0.242	-
	D34	Kamayeni Hospital Drain	-	Yamuna	-	0.404	-
	D35	Transport Nagar Drain	-	Yamuna	-	1.706	-
	D36	PoiyaGhat-I	-	Yamuna	-	0.034	-
	D37	PoiyaGhat-II	-	Yamuna	-	0.014	-
	D38	Manoharpur Drain	-	Yamuna	-	1.312	-
	D39	BahdurpurGaon Drain	-	Yamuna	-	0.037	-
	D40	Eklavya water plant drain	-	Yamuna	-	0.022	-
Central Zone	D41	Jaswant Singh kiChatri 1 Drain	-	Yamuna	-	0.029	-
Central Zone	D42	Jaswant Singh kiChatri 2 Drain	-	Yamuna	-	0.016	-
	D43	Jaswant Singh kiChatri 3 Drain	-	Yamuna	-	0.012	-
	D44	Lohia Nagar drain	-	Yamuna	-	0.381	-
	D45	Lohia Nagar RathorWaliGali Drain	-	Yamuna	-	0.185	-
	D46	Lohia Nagar Banke Bihari Baghichi Drain	-	Yamuna	-	0.097	-
	D47	Radha Nagar Drain	-	Yamuna	-	0.31	-
	D48	Bhallajikemakaanwali drain	-	Yamuna	-	0.013	-
	D49	Khemchand Toffee Factory Drain	-	Yamuna	-	0.033	-
	D50	Almari Factory Drain (Krishna Colony)	-	Yamuna	-	0.04	-
	D51	Seksaria Drain	-	Yamuna	-	1.91	-
	D52	Belanganj Police Chowki drain	-	Yamuna	-	0.205	-
	D53	Drain near Belanganj Bridge	-	Yamuna	-	0.38	-
	D54	Belanganj kali Madir Drain	-	Yamuna	-	0.004	-
	D55	New Radha Nagar drain	-	Yamuna	-	0.06	-
	Northern Zone	D56	Mau Nala I	-	Yamuna	-	0.113
	D57	Mau Nala II	-	Yamuna	-	0.575	-
Central Zone	D58	Ambedkar Park Drain	-	Yamuna	-	0.78	-
	D59	KhairatiTola Drain	-	Yamuna	-	1.362	-
	D60	Jalma Drain	-	Yamuna	-	0.52	-
	D61	PeeliPokhar Drain	-	Yamuna	-	0.189	-
	D62	Dharwale baba Drain	-	Yamuna	-	0.166	-

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Eastern Zone	D63	Dharwale Baba Drain 2	-	Yamuna	-	0.003	
	D64	Islam Nagar Drain	-	Yamuna	-	0.494	
	D65	New Radha Nagar Drain	-	Yamuna	-	0.045	
	D66	Gokulnagar Drain	-	Yamuna	-	0.387	
	D67	Ganesh nagar Drain	-	Yamuna	-	0.239	
	D68	Rambagh Drain -III	-	Yamuna	-	0.779	
	D69	Shambunath Junior Highschool Drain	-	Yamuna	-	0.015	
	D70	Katrawajir Khan Drain I	-	Yamuna	-	0.017	
	D71	Katrawajir Khan Drain II	-	Yamuna	-	0.011	
	D72	CheenikaRoja Drain I	-	Yamuna	-	1.033	
	D73	CheenikaRoja Drain II	-	Yamuna	-	0.031	
	D74	GaliAntramBaghichi Drain I	-	Yamuna	-	0.084	
	Eastern Zone	D75	GaliAntramBaghichi Drain II	-	Yamuna	-	0.01
		D76	GaliSubedarnagar Drain	-	Yamuna	-	0.147
D77		Shyamlalvidyamandir drain	-	Yamuna	-	0.138	
D78		Nursery mandir drain I	-	Yamuna	-	0.065	
D79		Nursery Mandir Drain II	-	Yamuna	-	0.008	
D80		Dayanand Ashram Drain	-	Yamuna	-	0.209	
D81		MotiMahal Drain I	-	Yamuna	-	0.044	
D82		MotiMahal Drain II	-	Yamuna	-	0.051	
D83		MotiMahal Drain III	-	Yamuna	-	0.005	
D84		MotiMahal Drain IV	-	Yamuna	-	0.129	
D85		MotiMahal Drain V	-	Yamuna	-	0.025	
D86		MotiMahal Drain VI	-	Yamuna	-	0.001	
D87		MotiMahal Drain VII	-	Yamuna	-	0.271	
D88		MotiMahal Drain VIII	-	Yamuna	-	0.201	
D89		Indira Memorial Yamuna Bridge Drain	-	Yamuna	-	0.15	
D90	Kacchpura	-	Yamuna	-	2.793		


 Prateek Singh
 PM, YPCU, UPJN (R)
 Ayaz

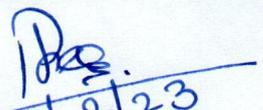

 Swatantra Singh
 EE, CP-II, UPJN (U)
 Ayaz

List of Drains on which Phyto/Bio-remediation is being done by Nagar Nigam

Name of Agency: Sine-Age (India) Pvt.Ltd. Noida

S. No.	Name of Drain	Average Flow Discharge (in MLD)	Before Phyto/Bio-remediation (water Quality) October 2020				After Phyto/Bio-remediation (water Quality)				
			pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	
1	Cluster No. 1	0.095	5.5	288	165	336	7.1	61	39	96	
	Moti Mahal-1	0.044	6.5	252	110	346					
	2	Moti Mahal-2	0.051	5.5	288	165					336
3	Cluster No. 2	0.03	8.2	262	135	296	7.6	70	36	91	
	Moti Mahal-3	0.005	8.6	244	122	436					
	4	Moti Mahal-5	0.025	8.2	262	135					296
5	Dayanand Ashram Drain	0.209	8.3	276	115	352	7.5	71	34	97	
6	Cluster No. 3	0.84	8.4	288	115	416	7.2	65	35	112	
	Dharwale Baba-1	0.166	8.4	288	115	416					
	7	Dharwale Baba-2	0.003	8.6	266	125					378
	8	New Radha Nagar-1	0.045	9.1	308	125					384
	9	Gokul Nagar	0.387	7.9	248	140					432
	10	Ganesh Nagar	0.239	8.3	278	125					412
11	Islam Nagar	0.494	8.2	278	135	398	7.6	74	41	105	
12	Shambhu Nath Junior High School	0.015	7.8	254	130	382	7.24	55	35	107	
13	Peelipokhar	0.189	7.8	248	130	382	7.28	65	37	111	
14	Cluster No.4	0.086	6.5	338	135	382	7.6	54	38	107	
	Bhalla ji ke Makan Wali Drain	0.013	7.8	288	105	344					
	15	Khemchand Toffee Factory Drain	0.033	6.5	338	135					382
	16	Almary Factory Drain)	0.04	7.5	212	130					392
17	Sheksaria Drain	1.91	6.9	214	118	412	7.1	62	36	112	
18	Cluster No. 5	1.24	9.3	252	124	368	6.9	52	34	95	
	Indira Memorial	0.15	8.3	146	76	196					
	19	Radha Nagar	0.31	7.5	274	112					342
	20	New Radha Nagar-2	0.06	9.1	308	125					384
	21	Lohiya Nagar	0.381	7.5	288	124					402
	22	Lohiya Nagar Rathore Wali Gali	0.185	5.9	216	125					366
	23	Lohiya Nagar Banke Bihari Bagichi	0.097	9.3	256	124					432
	24	Jaswant Singh ki Chatri-1	0.029	7.8	216	115					328
	25	Jaswant Singh ki Chatri-2	0.016	8.1	216	120					416
	26	Jaswant Singh ki Chatri-3	0.012	9.3	252	124					368
27	Wayepur	1.436	6.5	276	130	324	7.32	63	37	115	
28	Kailash Mandir	0.013	5.5	248	124	358	7.7	55	34	96	
29	K.K.Nagar Drain	0.6	7.3	276	130	324	7.2	70	37	91	
30	Kamayeni Hospital Drain	0.404	8.1	276	118	378	7.1	72	32	105	

31	Artoni Drain	0.21	8.3	258	130	432	7.2	65	36	115
32	Jalma Drain	0.52	7.5	284	140	342	7.6	73	39	101
33	Khairati Tola Drain	1.352	6.7	316	124	338	7.1	65	35	102
34	Gailana Drain	0.242	7.8	288	118	346	7.6	60	34	98
35	Poiya Ghat-1	0.034	8.2	288	125	356	6.9	65	37	102
36	Poiya Ghat-2	0.014	8.5	206	130	362	7.1	70	36	101
37	Manoharpur Drain	1.312	6.5	248	150	416	7.9	62	35	110
38	Bahdurpur Gaon Drain	0.037	8.5	266	120	384	7.6	70	34	98
39	Eklavya Water Plant Drain	0.022	7.6	250	120	366	7.1	71	35	102
40	Mau Nala-1	0.113	9.2	236	120	362	7.5	61	32	102
41	Mau Nala -2	0.575	6.5	302	116	432	7.6	60	33	112
42	Ambedkar Park Drain	0.78	7.5	352	118	412	7.1	64	34	99
43	Rambagh Drain	3.322	7.5	282	135	352	7.7	61	36	101
44	Katrawajir Khan Drain -1	0.017	8.1	258	135	404	7.3	58	34	98
45	Katrawajir Khan Drain -2	0.011	7.6	278	135	352	7.1	61	36	101
46	Cheeni Roja Drain-1	1.033	7.8	238	140	388	7.6	59	36	98
47	Cheeni Roja Drain-2	0.031	8.3	266	145	328	7.2	68	37	96
48	Gali Antram Baghichi Drain-I	0.084	8.5	294	120	374	7.1	61	34	97
49	Gali Antram Baghichi Drain-II	0.01	7.5	294	118	402	7.6	60	34	99
50	Gali Subedar Nagar Drain	0.147	7.5	248	118	355	7.1	55	33	102
51	Shyamal Vidya Mandir Drain	0.138	8.3	260	125	394	7.5	62	35	109
52	Nursery Mandir Drain-1	0.065	7.5	248	120	378	7.2	54	34	98
53	Nursery Mandir Drain-2	0.008	8.6	242	110	392	7.7	61	33	102
54	Moti Mahal Drain-IV	0.129	7.5	274	114	422	6.9	58	33	108
55	Moti Mahal Drain-VI	0.001	7.5	276	125	388	35	62	38	95
56	Moti Mahal Drain-VII	0.271	6.9	232	120	326	7.2	58	33	99
57	Moti Mahal Drain-VIII	0.201	7.8	288	120	344	7.1	56	35	101
	Cluster No 6	1.65	8.1	286	130	384	7.1	71	32	96
58	Water Works (T)	0.6	7.5	276	135	384				
59	Krishna Colony (T)	1	8.1	286	130	384				
60	Jeevani Mandi	0.05	7.7	282	145	448				
61	Bhairon Nala (T)	0.5	8.5	266	140	392	7.2	69	34	102
	Cluster No. 7	3.908	7.5	276	135	392	6.98	65	35	101
62	Thana Chatta	0.3	7.6	262	135	402				
63	Transport Nagar	1.708	7.5	276	135	392				
64	Peepal Mandi (T)	1.3	8.2	272	130	448				
65	Belanganj	0.6	8.3	248	130	402				
66	Mantola (T)	3.222	7.9	166	140	416	6.9	72	38	110
67	Taj West Gate (Merged with Khairati Tola) (T)	1.1	7	282	125	416	7.32	75	33	108
	Total	28.62								


 02/02/23
 Enr. Ego.
 ANH



pmcuagra1@gmail.com

 फोन नं० : (0562) 2621046
 मो० नं० : 09473942647

 कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड (द्वितीय), उ०प्र० जल निगम (नगरीय)
 वाटर वर्क्स चौराहा, जीवनी मण्डी रोड, आगरा - 282 004

पत्रांक 124 / अमृत - 2.0 / 02 दिनांक 23/02/23

Detail of sewer network of Agra city:-

Sewer network under O&M of OCOP	1066 Km
Sewer network laid by ADA	260 Km
Sewer network laid out of 232 Km proposed under AMRUT scheme of Sewer network in Western Zone	170 Km
Existing sewer network	1496 Km
Sewer network remaining under AMRUT scheme of Sewer network in Western Zone	62 Km
Total existing and sanctioned sewer network till date	1558 Km

Detail of Project's City Water Action Plan (CWAP) submitted under AMRUT 2.0 for Approval and gap completion

S.No.	Project Name	Sewer Networks in Km	Estimated Project Cost Rs in crore
1	Agra Sewerage Scheme for Eastern Zone under AMRUT 2.0	250	481
2	Agra Sewerage Scheme for Northern Zone under AMRUT 2.0	300	668
3	Sewerage work in Central Zone of Agra City under AMRUT 2.0	400	715
4	Sewerage works in South Zone-3, Agra City under AMRUT 2.0	200	195
5	Sewerage works in South Zone-2, Agra City under AMRUT 2.0	100	310
6	Sewerage works in Tajganj Zone, Agra City under AMRUT 2.0	225	330
Total Gap in sewer network & project cost		1475	2699

Total requirement of sewer network
3033 Km

Executive Engineer,
Const. Div.-II, UPJN(U),
Agra

ITEM NO.1

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).13381/1984

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IN RE: TAJ TRAPEZIUM ZONE(1) IA NOS. 3973, 3975, 3976/2018 (APPLICATIONS FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM FILING TYPED COPY OF THE PROJECT PROFILE ON BEHALF OF U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION)

(2) IA NOS. 576/2017 AND 184391/2018 (APPLNS. FOR PERMISSION REGARDING FELLING OF TREES AND DIRECTIONS ON BEHALF OF NORTH CENTRAL RAILWAY)

(3) IA NO. 69657/2018 (APPLN. ARISING OUT OF NOTE SUBMITTED IN COURT BY PETITIONER-IN-PERSON)

(4) IA NOS. 118708, 118709 AND 118710/2019 (APPLNS FOR INTERVENTION, DIRECTIONS AND EXEMPTION FROM FILING O.T. ON BEHALF OF SUPREME GLASS WORKS AND ORS.)

(5) IA NOS. 104091, 104097/2018 AND 112177/2019 (APPLNS. FOR INTERVENTION, DIRECTIONS AND PERMISSION TO FILE ADDL. DOCUMENTS ON BEHALF OF AGRA DEVELOPMENT FOUNDATION)

(6) IA NOS. 94794 AND 94795/2019 (APPLNS. FOR INTERVENTION AND MODIFICATION OF ORDER DATED 25.11.2004 ON B/O AGRA DEVELOPMENT FOUNDATION)

(7) IA NOS. 112182 AND 112185/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

(8) IA NO. 134453 AND 134454/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

(9) IA NOS. 171139 AND 171142/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

(10) I.A. No.183912/2019 (Appln. For intervention) and I.A. No.183918/2019 (Appln. For appropriate Orders/Directions)

Signature Not Verified
Digitally signed by
SANJAY KUMAR
Date: 2019.02.14
10:44:51 IST
Reason:

WITH I.A. No.160194/2018 in W.P.(C) No.13381/1984 (mentioned today)

"ONLY" IN W.P. (C) NO. 13381/1984 ARE LISTED.

"ONLY" NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST PETITIONER-IN-PERSON MR. A.D.N. RAO, MS. ANIL KATIYAR, MR. M.K. MARORIA, MR. G.S. MAKKER, MR. VIJAY PANJWANI, MR. KAMLENDRA MISHRA, MR. ANKUR PRAKASH, MR. RAVI PRAKASH MEHROTRA, MS. APARNA BHAT, MR. E.C. AGRAWALA, ADVOCATES)

Date : 11-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

Counsel for the parties

Petitioner-in-person

Mr. ANS Nadkarni, ASG
Mr. R. Bala, Sr. Adv.
Ms. Rashmi Malhotra, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Raj Bahadur, AOR

Applicant-in-person, AOR

Mr. A.D.N. Rao, AOR

Mr. Arun Kumar Singh, Adv.
Ms. Anil Katiyar, AOR

Mr. M.K. Maroria, AOR

Mr. ANS Nadkarni, ASG
Mr. D.L. Chidanand, Adv.
Ms. Suhashini Sen, Adv.
Mr. Vijay Prakash, Adv.
Mr. Sudhakar Dwivedi, Adv.
Mr. G.S. Makker, AOR

Mr. Vijay Panjwani, AOR

Mr. Tushar Mehta, ASG
Ms. Aishwarya Bhati, AAG
Mr. Kamleendra Mishra, AOR
Mr. Siddharth Krishna Dwivedi, Adv.
Mr. Rajeev Kumar Dubey, Adv.

Mr. Ankur Prakash, AOR
Mr. Alok Kumar Pandey, Adv.

Dr. Manish Singhvi, Sr. Adv.
Mr. Ravi Prakash Mehrotra, AOR
Mr. Ankit Agarwal, Adv.

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

Mr. Abhimanyu Mahajan, Adv.
Ms. Ambha Goel, Adv.
Mr. E.C. Agrawala, AOR

Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Ashwarya Sinha, Adv.
Mr. Alok K. Singh, Adv.

Mr. Pradeep Misra, Adv.
Mr. Daleep Dhyani, Adv.
Mr. Manoj Kr. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We are informed that there are several open drains and sewer lines in the Taj Trapezium Zone (TTZ) and the City of Agra in particular. It is said that the waste water from these drains/sewer lines overflows and spreads on the streets.

If this is correct, it is a clear threat to the sanitary and hygiene in the TTZ area and Agra City. It would result in breeding of mosquitoes and flies and spread of disease and cause ecological damage.

We therefore consider it appropriate to direct that Mr. M. C. Mehta, Petitioner-in-Person who is present before us, and NEERI would inspect the area of TTZ and Agra City and submit a detailed report to this Court.

Mr. Mehta and NEERI would, if the assertions are correct, highlight the remedial action and steps, both short term and long term, which the Commissioner of TTZ or the Agra Municipal

Corporation should take.

The Commissioner of TTZ shall provide access to NEERI and Mr. Mehta as and when they desire to visit the aforesaid TTZ area and the Agra City for the above purpose.

The report shall be submitted by Mr. Mehta and NEERI to this Court in eight weeks from today.

List the matter thereafter on receipt of the said Report.

I.A. No.160194/2018 in W.P.(C) No.13381/1984

On being mentioned by Mr. Ajit Kumar Sinha, learned Senior Counsel, the instant application for modification of this Court's order dated 04.12.2019, is taken on Board.

Having heard learned counsel for the parties, we add the following sentence at the end of second paragraph at page 5 of the order dated 04.12.2019 :

"However, the Airports Authority of India shall be entitled to construct an additional terminal at the existing Agra Airport."

We also add the following sentence at the end of first paragraph at page 6 of the aforesaid order :

"Accordingly, the Airports Authority of India and the Central Government shall not grant any permission to increase the airport traffic in the Agra air field until further orders."

IA NO. 69657/2018 (APPLN. ARISING OUT OF NOTE SUBMITTED IN COURT BY PETITIONER-IN-PERSON)

List the instant application along with the affidavit/Vision Document filed by the State of Uttar Pradesh on 30.01.2020.

IA NOS. 3973, 3975, 3976/2018 (APPLICATIONS FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM FILING TYPED COPY OF THE PROJECT PROFILE ON BEHALF OF U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION)

Heard.

Application for impleadment is allowed.

List the application for directions on 30.01.2020.

IA NOS. 576/2017 AND 184391/2018 (APPLNS. FOR PERMISSION REGARDING FELLING OF TREES AND DIRECTIONS ON BEHALF OF NORTH CENTRAL RAILWAY)

Having heard learned counsel appearing for the parties, we are of the view that it is appropriate to grant permission to fell trees falling in Taj Trapezium Zone (TTZ) area over a distance of 30 Kms of the proposed railway line as there is no doubt about the importance and need of this additional line to the existing railway network. The permission will be subject to the following conditions:

(i) for felling of trees on non-forest Government land and non-forest private land requisite permission of the competent authority under the Uttar Pradesh Protection of Trees Act, 1976 will be obtained;

(ii) the felling of trees on the Right of Way identified for the project shall be limited to the bare minimum number and

which is absolutely unavoidable;

(iii) the 4 Ha of land in village Chatikara near Vrindavan Station identified for taking up of Compensatory Planting shall have chain link fenced with 2 feet high footwall and shall be handed over to the Forest Department of Uttar Pradesh for raising compensatory plantation;

(iv) the cost of planting of 5000 saplings, that is, ten times in lieu of 452 trees required to be felled and its maintenance for a period of 7 years as estimated by the Forest Department of U.P., shall be deposited with the Forest Department in a separate account before permission for felling of trees is granted;

(v) the Regional Office of MoEF&CC will monitor the implementation.

(vi) the Chairman, TTZ Authority shall take all the necessary measures to ensure that no felling of trees take place within the TTZ without first obtaining prior permission of this Court;

In addition, we direct the Member Secretary of National Legal Services Authority (NALSA) to appoint a suitable officer to inspect the trees/saplings to be planted by the Northern Railway/Forest Department and take note and report on the following :

- (a) whether the saplings are being watered and looked after;
- (b) whether a sapling that may have died has been replaced or not;
- (c) compliance with the conditions imposed above.

The Member Secretary, NALSA, may furnish a Status Report to this Court in every three months until further orders. Directions given by the Member Secretary to ensure compliance would be obeyed.

IA NOS. 118708, 118709 AND 118710/2019 (APPLNS FOR INTERVENTION, DIRECTIONS AND EXEMPTION FROM FILING O.T. ON BEHALF OF SUPREME GLASS WORKS AND ORS.)

Issue notice returnable on 30.01.2020.

As prayed for by Ms. Aishwarya Bhati, learned Additional Advocate General for the State of Uttar Pradesh, reply affidavit be filed by the State in the meantime.

IA NOS. 104091, 104097/2018 AND 112177/2019 (APPLNS. FOR INTERVENTION, DIRECTIONS AND PERMISSION TO FILE ADDL. DOCUMENTS ON BEHALF OF AGRA DEVELOPMENT FOUNDATION)

Application for intervention is allowed only for the purpose of the instant application for directions.

For the reasons stated, prayers (a), (b) and (c) made in the instant application are allowed.

The applications stand disposed of accordingly.

IA NOS. 94794 AND 94795/2019 (APPLNS. FOR INTERVENTION AND MODIFICATION OF ORDER DATED 25.11.2004 ON B/O AGRA DEVELOPMENT FOUNDATION)

Issue notice returnable on 30.01.2020.

As prayed for by Ms. Aishwarya Bhati, learned Additional Advocate General for the State of Uttar Pradesh, reply affidavit be filed by the State in the meantime.

IA NOS. 112182 AND 112185/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

Issue notice returnable on 30.01.2020.

Reply affidavit to the prayer made in the instant application for directions be filed by the respondents in the meantime.

IA NO. 134453 AND 134454/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

List these applications on 30.01.2020 to enable the applicant to suggest proposed Standard Operating Procedure (SoP).

IA NOS. 171139 AND 171142/2019 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON B/O AGRA DEVELOPMENT FOUNDATION)

Issue notice returnable on 30.01.2020.

As prayed for by Ms. Aishwarya Bhati, learned Additional Advocate General for the State of Uttar Pradesh and learned counsel appearing for the Union of India, reply affidavits be filed by the State and the Union of India by 23.01.2020.

I.A. No.183912/2019 (Appln. For intervention) and I.A. No.183918/2019 (Appln. For appropriate Orders/Directions)

As prayed for, we direct that NEERI be impleaded as a party respondent in these applications.

Issue notice to the respondents and NEERI.

As prayed for by Ms. Aishwarya Bhati, learned Additional Advocate General for the State of Uttar Pradesh, reply affidavit be filed by the State by 23.01.2020.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER